

New law for betterment of weavers

†793. SHRI JUGUL KISHORE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government of Uttar Pradesh has informed the Central Government about the day-to-day deteriorating condition of weavers living in the State; and

(b) whether Government is considering to bring a new law to address the problems of the weavers, if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) The Government of India is aware of the problems and challenges being faced by handloom weavers including those of Uttar Pradesh.

(b) No new law is proposed. The Government of India, Ministry of Textiles through the office of the Development Commissioner for Handlooms has been implementing the following schemes for the overall development of the handloom sector and welfare of the weavers in the country, including the State of Uttar Pradesh:-

1. National Handloom Development Programme
 - (i) Comprehensive Handloom Development Scheme (formulated by merging the components of Integrated Handloom Development Scheme, Marketing and Export Promotion Scheme and Diversified Handloom Development Scheme implemented during 11th Plan).
 - (ii) Revival, Reform and Re-structuring Package.
2. Handloom Weavers' Comprehensive Welfare Scheme.
3. Yarn Supply Scheme.

Policy for closed textile mills

†794. SHRI NAZIR AHMED LAWAY: Will the Minister of TEXTILES be pleased to state:

(a) the total number of sick textile mills which have been closed in the country, State-wise;

(b) the year-wise details of the losses being incurred because of them; and

(c) the policy proposed by Government with regard to these mills in future?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) State-wise details of total number of sick textile mills closed in the country are given in the Statement-I (*See below*). National Textile Corporation (NTC) closed 78 unviable mills under Industrial Disputes Act., under the Board for Industrial and Financial Reconstruction (BIFR) approved Revival Scheme MS-08. The details are given in the Statement-II (*See below*).

(b) Details in Losses incurred by private mills are not maintained in the Ministry. So far as NTC is concerned, the expenditure towards security etc. incurred during the last three years and charged to profit and loss account of NTC is as follows :-

Years	Loss (₹ in crores)
2012-13	23.36
2013-14	19.82
2014-15	20.76

(c) Sick Textiles Units are governed by Sick Industrial Companies (Special Provision) Act, 1985 (SICA) under which BIFR has been set up for taking decision on sick/potentially sick companies, including their revival/closures. As far as NTC is concerned, in the BIFR approved revival scheme MS-08, there is no mandate to restart the closed mills.

Statement-I

State-wise total number of sick textile mills closed in the country

Sl. No	State	No. of mills lying sick/closed
1.	Andhra Pradesh	22
2.	Assam	7
3.	Bihar	4
4.	Chhattisgarh	1
5.	Daman and Diu	1
6.	Dadra and Nagar Haveli	-
7.	Goa	-
8.	Gujarat	42
9.	Haryana	40
10.	Himachal Pradesh	2
11.	Jammu & Kashmir	1

Sl. no	State	No. of mills lying sick/closed
12.	Jharkhand	-
13.	Karnataka	20
14.	Kerala	17
15.	Madhya Pradesh	19
16.	Maharashtra	64
17.	Manipur	1
18.	Odisha	13
19.	Puducherry	2
20.	Punjab	18
21.	Rajasthan	20
22.	Tamil Nadu	212
23.	Uttar Pradesh	52
24.	Uttarakhand	4
25.	West Bengal	16
TOTAL		578

Statement-II*List of 78 mills closed under I.D. Act*

State	Sl. No.	Name of the Mills	Location	Reasons of Closure
Andhra Pradesh	1.	Azam Jahi Mills	Warangal	Unviable
	2.	Natraj Spinning Mills	Adilabad	Unviable
	3.	Adoni Cotton Mills	Adoni	Unviable
	4.	Netha Spinning Mills	Secunderabad	Unviable
	5.	Ananthapur Cotton Mills		En-mass MVRS
Assam	6.	Associated Industries	Chandrapur	En-mass MVRS
Bihar	7.	Gaya Cotton & Jute Mills	Gaya	Unviable
	8.	Bihar Co-Operative Mills	Mokameh	En-mass MVRS
Gujarat	9.	Ahmedabad Jupiter Tex. Mills	Ahmedabad	Unviable
	10.	Jehangir Textile Mills	Ahmedabad	Unviable

State	Sl. No.	Name of the Mills	Location	Reasons of Closure
Karnataka	11.	Mahalaxmi Tex. Mills	Bhavnagar	Unviable
	12.	New Manekchowk Tex. Mill	Ahmedabad	Unviable
	13.	Petlad Tex. Mills	Petlad	Unviable
	14.	Rajkot Tex. Mills	Rajkot	Unviable
	15.	Viramgam Tex. Mills	Viramgam	Unviable
	16.	Rajnagar II	Ahmedabad	Unviable
	17.	Himadari Textile Mills	Ahmedabad	Unviable
	18.	Ahmedabad New Textile Mills	Ahmedabad	En-mass MVRs
	19.	M.S.K. Mills	Gulbarga	Unviable
	20.	Mysore Spg. & Mfg. Mills	Bangalore	Unviable
	21.	Shree Yallama Cotton Mills	Davangere	En-mass MVRs
	22.	Minerva Mills	Bangalore	Relocated at Hassan
Madhya Pradesh	23.	Bengal Nagpur Cotton Mills	Rajnandgaon	Unviable
	24.	Hira Mills	Ujjain	Unviable
	25.	Indore Malwa United Mills	Indore	Unviable
	26.	Kalyan Mal Mills	Indore	Unviable
	27.	Swadeshi Textile Mills	Indore	Unviable
Maharashtra	28.	India United Mills No.2	Mumbai	Unviable
	29.	India United Mills No.3	Mumbai	Unviable
	30.	India United Mills No.4	Mumbai	Unviable
	31.	Kohinoor Mills No.2	Mumbai	Unviable
	32.	Kohinoor Mills No.3	Mumbai	Unviable
	33.	Jam Mfg. Mills	Mumbai	Unviable
	34.	Model Mills	Nagpur	Unviable
	35.	R.S.R.G. Mills	Akola	Unviable
	36.	Shri Sitaram Mills	Mumbai	Unviable

State	Sl. No.	Name of the Mills	Location	Reasons of Closure
	37.	Vidharbha Mills	Achalpur	Unviable
	38.	Bharat Textile Mills	Mumbai	Unviable
	39.	Digvijay Textile Mills	Mumbai	Unviable
	40.	Elphinstone Spg & Wvg Mills	Mumbai	Unviable
	41.	Jupiter Textile Mills	Mumbai	Unviable
	42.	Mumbai Textile Mills	Mumbai	Unviable
	43.	New Hind Textile Mills	Mumbai	Unviable
	44.	Podar Processors	Mumbai	Unviable
	45.	Shree Madhusudan Mills	Mumbai	Unviable
	46.	India United Mills No.6 (Dye Works)	Mumbai	En-mass MVRs
	47.	Kohinoor Mills No.1	Mumbai	En-mass MVRs
	48.	Finlay Mills	Mumbai	Relocated at Achalpur
Punjab	49.	Dayalbagh Spg & Wvg Mills	Amritsar	Unviable
	50.	Panipat Woollen Mills	Kharar	Unviable
	51.	Kharar Textile Mills	Kharar	En-mass MVRs
	52.	Suraj Textile Mills	Malout	En-mass MVRs
Rajasthan	53.	Edward Mills	Beawar	Unviable
	54.	Shree Bijay Cotton Mills	Bijianagar	En-mass MVRs
Uttar Pradesh	55.	Atherton Mills	Kanpur	Unviable
	56.	Bijli Cotton Mills	Hathras	Unviable
	57.	Laxmirattan Cotton Mills	Kanpur	Unviable
	58.	Lord Krishna Tex. Mills	Saharanpur	Unviable
	59.	MUIR Mills	Kanpur	Unviable
	60.	New Victoria Mills	Kanpur	Unviable
	61.	Rae Bareilly Tex. Mills	Rae Bareilly	Unviable

State	Sl. No.	Name of the Mills	Location	Reasons of Closure
West Bengal	62.	Shri Vikram Cotton Mills	Lucknow	Unviable
	63.	Swadeshi Cotton Mills	Kanpur	Unviable
	64.	Swadeshi Cotton Mills	Naini	En-Mass MVRs
	65.	Bangasri Cotton Mills	Sonepore	Unviable
	66.	Bengal Fine S.&W.Mills No.II	Kataganj	Unviable
	67.	Manindra B.T. Mills	Cossim Bazar	Unviable
	68.	Jyoti Wvg. Factory	Patipukur	Unviable
	69.	Central Cotton Mills	Belur	Unviable
	70.	Shree Mahalaxmi Cotton	Palta	Unviable
	71.	Bengal Fine S.&W.Mills No.I	Konnagar	Unviable
Tamil Nadu	72.	Bengal Luxmi Cotton Mills	Serampore	Unviable
	73.	Rampooria Cotton Mills	Rishra	Unviable
	74.	Balaramavarma Textile Mills	Shencottah	Unviable
	75.	Kishnaveni Textile Mills	Coimbatore	Unviable
	76.	Om Parasakthi Mills	Coimbatore	Unviable
	77.	Somasundaram Mills	Coimbatore	Unviable
	78.	Kaleeswarar Mills 'A' Unit	Coimbatore	Unviable

Boost to textile industry

†795. SHRI NARENDRA BUDANIA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government proposes to provide financial aid and raw materials to handicraft units/textile industry in order to make textile industry competitive at international level;

(b) if so, whether Government proposes to establish textile centres in order to generate employment opportunities in textile industry;

(c) if so, the details thereof and Statewise details of the concessions and incentives given by Government for this purpose; and

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